

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2149  
ANSWERED ON:14.12.2004  
ALLOTMENT OF LAND TO NGOS  
Marndi Shri Sudam

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Land & Development Office allots land to Non-Governmental Organisations;
- (b) if so, the number of NGOs got land during the last three years till date in which numbers of NGOs operated by and belonging to SC/ST & Physically handicapped separately;
- (c) the details of action taken on the representation dated 19.10.2004 received from `All India Association for SC/ST & Physically Handicapped People Upliftment` 1 to allot land for Girls/Women Hostel & Association; and
- (d) if so, the time by which a final decision is likely to be taken?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a): Yes, Sir.

(b): During the last three years, 64 numbers of Non-Governmental Organisations (NGOs) were allotted land by the Land & Development Office. No separate records are being maintained in respect of land allotted to NGOs representing SC/ST and Physically Handicapped.

(c)&(d): A letter dated 19.10.2004 from General Secretary, `All India Association for SC/ST & Physically Handicapped Peoples Upliftment` was received for allotment of land for Hostel for Girls/Women/Widows and Office of Association in Delhi. The Association has been advised to submit application in the prescribed format.